<u>15TH VIDHAN SABHA</u> FOURTH SESSION

PUNJAB VIDHAN SABHA SECRETARIAT

FURTHER REVISED

DATE-WISE PROGRAMME OF THE BUSINESS TO BE TRANSACTED BY THE PUNJAB VIDHAN SABHA DURING ITS FOURTH SESSION FROM THE 22ND MARCH, 2018 TO 28TH MARCH, 2018.

Thursday, the 22nd March, 2018 (10.00 A.M.)

- i) Reports of the Comptroller and Auditor General of India for the year 2016-17 (Civil and Commercial) and Finance Accounts of Government of Punjab for the year 2016-17 and Appropriation Accounts for the year 2016-17.
- ii) Presentation of Demands for Grants in respect of Supplementary Estimates for the year 2017-18.
- iii) Appropriation Bill in respect of Supplementary Estimates for the year 2017-18.
- iv) Non-Official Business.

Friday, the 23rd March, 2018

Saturday, the 24th March, 2018 (10.00 A.M.)

Sunday, the 25th March, 2018

Monday, the 26th March, 2018 (2.00 P.M.)

Tuesday, the 27th March, 2018 (10.00 A.M.) (Morning Sitting)

Tuesday, the 27th March, 2018 (3.30 P.M.) (Afternoon Sitting)

Wednesday, the 28th March, 2018 (10.00 A.M.)

Off-day

Presentation of Budget Estimates for the year 2018-19.

Holiday

Resumption of Discussion on Governor's Address. (To be concluded)

General Discussion on Budget Estimates for the year 2018-19.

Resumption of General Discussion on Budget Estimates for the year 2018-19.

(To be concluded)

- Discussion and Voting on Demands for Grants in respect of Budget Estimates for the year 2018-19.
- ii) Appropriation Bill in respect of Budget Estimates for the year 2018-19.
- iii) Motion regarding constitution of Elected Committees of the Punjab Vidhan Sabha for the year 2018-19.

P.T.O.

v) Legislative Business.

CHANDIGARH : THE 21ST MARCH, 2018.

SHASHI LAKHANPAL MISHRA, SECRETARY.

То

All Members of the Punjab Vidhan Sabha.

No. 9-LA-2018/_____, dated Chandigarh, the 21st March, 2018.

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Copy forwarded for information to -

- 1. the Chief Secretary to Government, Punjab;
- all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
- 3. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
- 4. the Secretary to Governor, Punjab;
- 5. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
- 6. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
- 7. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
- 8. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
- 9. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
- 10. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
- 11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
- 12. the Secretaries to all State Legislative Assemblies/Councils in India;
- 13. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
- 14. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;

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- 15. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
- 16. the Director, Information and Public Relations, Punjab, Chandigarh;
- 17. the Incharge, United News of India, S.C.O. 2411-12, Sector 22-C, Chandigarh;
- 18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
- 19. all Press Correspondents stationed at Chandigarh.

SUPERINTENDENT, for SECRETARY.

Supe rtendent Punjab Vidhan Sabha Chandigarh